

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 39 OF 2018

Dated: 15th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ginni Global Ltd.	Versus	Appellant(s)
Himachal Pradesh Electricity Regulatory Commission & Ors.		Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1

Mr. Anand K. Ganesan
Ms. Swapna Seshdri
Ms. Parichita Chowdhury for R.2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **27-05-2019**.

(S. D. Dubey)
Technical Member

tpd/pk

(Justice Manjula Chellur)
Chairperson